

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 446/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: Skyway RMC Plants Pvt. Ltd.  
V/s.  
Orno Infra Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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**COMMON ORDER**

**T.C.P. No. 443/I&BC/NCLT/MB/MAH/2017**

**T.C.P. No. 446/I&BC/NCLT/MB/MAH/2017**

1. None present.
2. Adjourned to **01.12.2017**.

**Sd/-**

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**15.11.2017.**

aah

**Sd/-**

**M.K. Shrawat**  
**Member (Judicial)**